

O.I.H.

**GOVERNMENT OF INDIA
MINISTRY OF HOUSING AND URBAN AFFAIRS**

**LOK SABHA
STARRED QUESTION NO. 134**

TO BE ANSWERED ON DECEMBER 15, 2022

STRENGTHENING URBAN BODIES

NO. 134. DR. DHAL SINGH BISEN:

Will the Minister of HOUSING AND URBAN AFFAIRS be pleased to state:

- a) whether any scheme is being implemented by the Government to strengthen urban bodies and if so, the details thereof;**
- (b) the details of the funds allocated by the Government for the development and building of infrastructure of the said bodies, State/UT-wise;**
- (c) the details of the funds allocated under various schemes by the Government to the said bodies in Madhya Pradesh, district-wise;**
- (d) the details of the funds/share released by the Government for the urban bodies of Seoni and Balaghat district of Balaghat Parliamentary Constituency during the last five years, item-wise along with the details of the works for which the funds have been released; and**
- (e) the current physical status of the work including the details thereof?**

ANSWER

**THE MINISTER OF HOUSING AND URBAN AFFAIRS
(SHRI HARDEEP SINGH PURI)**

(a) to (e): A Statement is laid on the Table of the House.

Statement as referred to in part (a) to (e) in reply to Lok Sabha Starred Question No. 134 due for answer on 15 December, 2022 regarding 'Strengthening Urban Bodies'

a) Urban Development is a state subject. Ministry of Housing and Urban Affairs is implementing various Missions / Schemes such as - Atal Mission for Rejuvenation and Urban Transformation (AMRUT) 2.0, Smart Cities Mission (SCM), Swachh Bharat Mission-Urban 2.0 (SBM-U) and Pradhan Mantri Awas Yojana-Urban (PMAY-U) for furthering urban development, including strengthening Urban local Bodies (ULBs).

States need to take a number of measures to strengthen ULBs, including:

- (i) Devolution of more functions and powers to ULBs as envisaged in 74th Constitutional Amendment;**
- (ii) Increasing transfer of funds to ULBs by regularly constituting State Finance Commissions (SFCs), implementing SFC awards and laying Action Take Report in the Assembly;**
- (iii) Increasing property tax collection through use of Geographic Information System (GIS) based technology for better assessment and increasing user charges to cover at least operation and maintenance costs; and**
- (iv) Improving capacities of ULBs by recruiting professionals including Engineers, Legal, Finance, Urban Planning, Transportation experts and filling up of vacancies and their appropriate training.**

AMRUT was launched on 25th June 2015 in 500 selected cities across the country. AMRUT Mission has a reform agenda spread over 11 reforms aimed at improving service delivery, mobilize resources and make municipal functioning more transparent and accountable. Under reform agenda of AMRUT to make cities credit worthy, Credit rating work for 485 cities has been awarded and completed in 470 cities. Out of 470 cities, 164 cities have received Investible Grade Rating (IGR), including 36 cities spread across 12 States/UTs with

rating of A- and above. ₹3,940 crore has been raised through municipal bonds by 11 ULBs namely Ahmedabad, Amravati (AP), Bhopal, Ghaziabad, Hyderabad, Indore, Lucknow, Pune, Surat, Vadodara and Visakhapatnam. ₹227 crore has been released as incentive to these ULBs for municipal bonds issuance. Further, AMRUT 2.0 has a reform agenda to enhance financial health of ULBs. Improving coverage and efficiency of collection of property tax & user charges are mandatory reforms. Improving municipal finances through issuance of municipal bonds is also a reform which will be incentivized.

In order to strengthen ULBs' capacity for Urban Planning, 'Formulation of GIS based Master Plan', a 100% centrally funded sub-scheme with the total outlay of Rs. 515 crore is being implemented under AMRUT. 461 cities are implementing this sub-scheme. Under AMRUT 2.0, a sub scheme on formulation of GIS based master plans of Class-II (tier 2) towns with population of 50,000 - 99,999 with the total outlay of Rs. 631 crore has been approved.

b) State / UT-wise details of the central Assistance (CA) is at Annexure -I.

c) to (e) Under the various Missions / Schemes of the Ministry funds are allocated to States and not to Districts or Urban Local Bodies(ULBs). The funds allocated to State Government of Madhya Pradesh under various Missions are as follows:

Sr. NO.	Mission	Funds Allocated (during mission period)
1.	AMRUT	₹2,592.86 crore
2.	AMRUT 2.0	₹ 4,045 crore
3.	SCM	₹ 2,548 crore
4.	SBM-U	₹ 792.22 crore
5.	SBM-U 2.0	₹ 1,911.7 crore
6.	PMAY-U	₹15,834.85 crore

Annexure-I as referred to in reply to part (b) of Lok Sabha Starred Question No 134 regarding 'Strengthening Urban Bodies' for answer on 15th December, 2022.

AMRUT: Details of State/UT-wise Committed Central Assistance (CA)

(Amount in ₹ crore)

	Name of State / UT	Committed CA
1	Andaman and Nicobar	10.82
2	Andhra Pradesh	1,056.62
3	Arunachal Pradesh	126.22
4	Assam	591.42
5	Bihar	1,164.80
6	Chandigarh	54.09
7	Chhattisgarh	1,009.74
8	Dadra & Nagar Haveli	10.82
9	Daman & Diu	18.03
10	Delhi	802.31
11	Goa	104.58
12	Gujarat	2,069.96
13	Haryana	764.51
14	Himachal Pradesh	274.07
15	Jammu & Kashmir	500.62
16	Ladakh	79.19
17	Jharkhand	566.17
18	Karnataka	2,318.79
19	Kerala	1,161.20
20	Lakshadweep	3.61
21	Madhya Pradesh	2,592.86
22	Maharashtra	3,534.08
23	Manipur	162.28
24	Meghalaya	72.12
25	Mizoram	126.22
26	Nagaland	108.19
27	Odisha	796.97
28	Puducherry	64.91
29	Punjab	1,204.47
30	Rajasthan	1,541.95
31	Sikkim	36.06
32	Tamil Nadu	4,756.58
33	Telangana	832.60
34	Tripura	133.43
35	Uttar Pradesh	4,922.46
36	Uttarakhand	533.72
37	West Bengal	1,929.32
	Grand Total (in ₹. Cr)	36,035.79

Annexure-I as referred to in reply to part (b) of Lok Sabha Starred Question No 134 regarding 'Strengthening Urban Bodies' for answer on 15th December, 2022.

AMRUT 2.0: Details of State/UT-wise Committed Central Assistance (CA)

(Amount in ₹ crore)

	Name of State / UT	Project fund allocation
1	Andaman And Nicobar Islands	35.00
2	Andhra Pradesh	3,158.00
3	Arunachal Pradesh	225.00
4	Assam	770.00
5	Bihar	2,620.00
6	Chandigarh	170.00
7	Chhattisgarh	1,294.00
8	Dadra And Nagar Haveli And Daman And Diu	30.00
9	Delhi	2,880.00
10	Goa	85.00
11	Gujarat	4,500.00
12	Haryana	1,494.00
13	Himachal Pradesh	252.00
14	Jammu And Kashmir	856.00
15	Jharkhand	1,178.00
16	Karnataka	4,615.00
17	Kerala	1,372.00
18	Ladakh	124.00
19	Lakshadweep*	2.00
20	Madhya Pradesh	4,045.00
21	Maharashtra	9,285.00
22	Manipur	169.00
23	Meghalaya	110.00
24	Mizoram	142.00
25	Nagaland	175.00
26	Odisha	1,363.00
27	Puducherry	150.00
28	Punjab	1,833.00
29	Rajasthan	3,530.00
30	Sikkim	40.00
31	Tamil Nadu	4,935.00
32	Telangana	2,780.00
33	Tripura	156.00
34	Uttar Pradesh	8,145.00
35	Uttarakhand	582.00
36	West Bengal	3,650.00
	Grand Total	66,750.00

Annexure-I as referred to in reply to part (b) of Lok Sabha Starred Question No 134 regarding 'Strengthening Urban Bodies' for answer on 15th December, 2022.

SCM: State/UT-wise details of funds released

(Amount ₹ in crore)

Sr. No.	State/UT	Gol funds released under SCM
1	Andaman Nicobar Islands	245
2	Andhra Pradesh	1,860
3	Arunachal Pradesh	439
4	Assam	294
5	Bihar	929
6	Chandigarh	368
7	Chhattisgarh	710
8	Dadra and Nagar Haveli	174
9	Daman and Diu	110
10	Delhi	294
11	Goa	245
12	Gujarat	2,352
13	Haryana	588
14	Himachal Pradesh	586
15	Jammu and Kashmir	439
16	Jharkhand	490
17	Karnataka	2,901
18	Kerala	537
19	Lakshadweep	60
20	Madhya Pradesh	2,548
21	Maharashtra	2,940
22	Manipur	245
23	Meghalaya	245
24	Mizoram	196
25	Nagaland	319
26	Odisha	882
27	Puducherry	196
28	Punjab	931
29	Rajasthan	1,813
30	Sikkim	562
31	Tamil Nadu	4,937
32	Telangana	392
33	Tripura	355
34	Uttar Pradesh	3,577
35	Uttarakhand	297
36	West Bengal	343
	Total	34,399

Annexure-I as referred to in reply to part (b) of Lok Sabha Starred Question No 134 regarding 'Strengthening Urban Bodies' for answer on 15th December, 2022.

SBM: Details of Funds Allocated/Released

(Rs. in Crores)

S. No.	State/UT	IHHL		CT/PT		SWM	
		Mission allocation	Release	Mission allocation	Release	Mission allocation	Release
1	A&N Islands	0.43	0.06	0.10	0.94	2.50	0.3976
2	Andhra Pradesh	184.08	118.57	27.95	89.49	308.54	308.54
3	Arunachal Pradesh	13.40	13.23	0.35	0.28	7.25	7.25
4	Assam	81.95	81.95	2.31	2.31	76.76	76.7599
5	Bihar	191.90	150.02	45.27	35.21	259.96	182.19
6	Chandigarh	2.45	2.82	0.53	0.26	22.24	32.1
7	Chhattisgarh	140.76	140.76	34.40	39.00	131.53	126.9282
8	Dadra & Nagar Haveli	1.20	0.64	0.17	0.05	2.27	0
9	Daman & Diu	0.29	0.29	0.06	0.06	1.57	0
10	Delhi	50.16	25.08	5.15	5.15	263.68	169.72
11	Goa	3.21	2.36	0.48	0.38	9.29	8.6826
12	Gujarat	162.56	182.55	32.22	14.38	536.22	536.22
13	Haryana	56.67	32.96	10.61	24.10	181.80	115.31
14	Himachal Pradesh	14.02	9.06	0.90	5.10	15.22	15.22
15	Jammu & Kashmir	71.84	45.36	2.58	7.75	47.59	47.591
16	Ladakh	30.789	19.44	1.11	3.32	20.40	11.834
17	Jharkhand	92.41	71.30	21.08	4.16	122.68	113.739
18	Karnataka	158.35	157.80	44.31	41.03	512.52	512.5229
19	Kerala	70.62	31.67	1.53	0.00	121.35	51.6417
20	Madhya Pradesh	292.79	278.58	65.42	76.39	434.01	392.4668
21	Maharashtra	359.90	338.61	57.57	57.57	1081.84	947.0902
22	Manipur	47.46	46.69	0.28	0.28	14.72	9.61
23	Meghalaya	5.82	4.87	0.16	0.17	8.69	4.088015
24	Mizoram	18.08	18.35	0.08	5.18	13.22	8.656815
25	Nagaland	26.59	24.19	0.19	2.29	11.69	7.1439
26	Odisha	161.33	76.90	33.82	31.85	138.05	138.0495
27	Puducherry	6.78	4.54	1.57	1.11	17.30	10.935
28	Punjab	78.66	41.00	8.45	31.91	220.97	197.76
29	Rajasthan	225.01	166.25	35.73	41.18	363.46	344.26
30	Sikkim	2.63	1.09	0.06	1.79	3.42	3.25096
31	Tamil Nadu	184.02	209.84	93.52	71.38	689.87	689.88
32	Telangana	133.31	86.91	20.24	17.20	223.43	223.43
33	Tripura	68.65	23.85	0.12	3.34	15.51	15.51

34	Uttar Pradesh	473.28	367.89	80.03	172.70	940.91	903.342 4
35	Uttarakhand	30.30	29.85	1.59	11.99	57.57	72.1170 6
36	West Bengal	315.33	191.14	24.82	8.27	487.79	384.94
Total		3757.03	2996.4 9	654.76	807.55	7365.82	6669.18

Annexure-I as referred to in reply to part (b) of Lok Sabha Starred Question No 134 regarding 'Strengthening Urban Bodies' for answer on 15th December, 2022.

SBM-U 2.0: Details of Funds Allocated/Released

(Rs. in Crores)

S. No	State/UT	Toilet Construction (IHHL + CT/PT)		UWM		SWM	
		Mission allocation	Release	Mission allocation	Release	Mission allocation	Release
1	A&N Islands	0.50	0.00	0.00	0.02	5.50	0.02
2	Andhra Pradesh	47.10	20.30	694.10	152.20	458.10	111.784
3	Arunachal Pradesh	1.00	0.42	79.30	0.56	33.20	4.6121
4	Assam	14.20	0.00	315.70	42.92	118.30	23.174
5	Bihar	37.90	0.00	666.50	2.86	341.10	2.86
6	Chandigarh	3.30	0.00	0.00	0.02	28.50	11.38
7	Chhattisgarh	19.10	0.00	414.60	3.38	200.10	3.38
8	Dadra & Nagar Haveli and Daman & Diu	1.10	0.00	23.10	0.06	4.80	0.06
9	Delhi	10.00	0.00	0.00	0.20	1152.60	174.44
10	Goa	2.90	1.16	56.90	3.15	12.30	2.58
11	Gujarat	83.00	0.00	806.90	3.30	701.40	57.85
12	Haryana	28.50	0.00	284.40	1.86	226.90	1.86
13	Himachal Pradesh	2.20	0.00	101.00	1.22	36.50	2.92
14	Jammu & Kashmir	10.30	0.00	226.40	3.20	131.70	3.2
15	Jharkhand	25.60	0.00	236.80	0.84	174.90	0.84
16	Karnataka	76.10	0.00	1128.60	5.74	709.30	5.74
17	Kerala	51.40	0.00	521.70	1.88	205.80	1.88
18	Ladakh	0.70	0.00	34.10	0.14	19.00	0.14
19	Madhya Pradesh	64.70	0.00	1229.50	8.24	617.50	10.6677
20	Maharashtra	163.80	0.00	1484.80	8.04	1438.10	86.7517
21	Manipur	2.50	0.00	58.70	0.54	23.90	0.54
22	Meghalaya	1.90	0.00	40.80	0.20	16.80	0.2
23	Mizoram	1.80	0.00	48.10	0.46	22.20	0.46
24	Nagaland	1.80	0.00	60.30	0.78	19.00	0.78
25	Odisha	22.60	9.75	491.00	2.28	209.80	61.39
26	Puducherry	2.70	0.00	25.50	0.20	20.40	0.2
27	Punjab	33.50	15.69	589.00	90.74	294.20	84.04
28	Rajasthan	54.90	0.00	916.10	3.96	541.80	33.68
29	Sikkim	0.50	0.00	9.80	0.14	6.20	0.14
30	Tamil Nadu	112.50	57.91	1999.70	340.07	807.40	163.89
31	Telangana	43.90	0.00	463.10	2.82	381.90	38.50436
32	Tripura	3.10	0.00	48.40	0.40	23.00	4.73

33	Uttar Pradesh	143.40	0.00	2117.20	14.48	1235.90	14.48
34	Uttarakhand	9.80	0.00	203.00	2.02	89.00	28.636
35	West Bengal	93.80	0.00	507.90	2.56	577.70	2.56
Total		1172.10	105.23	15883.00	701.48	10884.80	940.37

Annexure-I as referred to in reply to part (b) of Lok Sabha Starred Question No 134 regarding 'Strengthening Urban Bodies' for answer on 15th December, 2022.

PMAY-U: State/UT-wise detail of Central Assistance sanctioned and released

S. No.	States/UTs	Central Assistance sanctioned (₹ in crore)	Central Assistance released (₹ in crore)
1	Andhra Pradesh	31,622.19	16,579.01
2	Bihar	5,183.36	2,543.16
3	Chhattisgarh	4,850.04	3,370.88
4	Goa	74.60	66.49
5	Gujarat	21,933.54	15,614.20
6	Haryana	2,980.39	1,349.52
7	Himachal Pradesh	241.02	172.90
8	Jharkhand	3,687.79	2,518.13
9	Karnataka	11,624.67	5,873.99
10	Kerala	2,761.03	1,839.34
11	Madhya Pradesh	15,834.85	12,380.97
12	Maharashtra	27,672.95	13,908.63
13	Odisha	3,369.40	2,075.92
14	Punjab	2,339.66	1,420.82
15	Rajasthan	5,290.04	3,331.04
16	Tamil Nadu	11,259.66	8,644.54
17	Telangana	4,465.84	3,039.37
18	Uttar Pradesh	26,654.99	20,780.84
19	Uttarakhand	1,160.53	684.95
20	West Bengal	11,096.34	6,421.56
21	Arunachal Pradesh	189.92	146.14
22	Assam	2,445.88	1,308.14
23	Manipur	841.20	435.45
24	Meghalaya	72.34	29.63
25	Mizoram	624.81	205.69
26	Nagaland	511.02	306.98
27	Sikkim	11.86	6.47
28	Tripura	1,513.51	1,092.95
29	A&N Islands	5.87	1.96
30	Chandigarh	29.03	25.60
31	D&NH and D&D	221.48	166.76
32	Delhi	696.97	626.04
33	J&K	753.66	364.17
34	Ladakh	31.06	22.14
35	Lakshadweep	-	-
36	Puducherry	258.30	168.58
Total		2.02 lakh crore	1.28 lakh crore